

Shortage of High Speed Diesel

255. SHRIMATI MRINAL GORE:
Will the Minister of PETROLEUM,
CHEMICALS AND FERTILIZERS
be pleased to state:

(a) whether there is shortage of supply of high speed diesel oil in some parts of the country;

(b) if so, what steps have been taken to meet the demand; and

(c) whether any further imports have been proposed?

THE MINISTER OF PETROLEUM,
CHEMICALS AND FERTILIZERS
(SHRI H. N. BAHUGUNA): (a) Due to a sudden spurt in demand, some shortages of very brief durations were experienced in relation to High Speed Diesel in certain areas of North-West India during the second half of May, 1977.

(b) Despatches were stepped up to these locations to meet the additional demand and the position was monitored on a day-to-day basis. As a result, full demands of HSD were met.

(c) In addition to the normal imports from USSR under the Trade Plan, some further imports have been arranged during the month of June, 1977.

Notices to Companies on Advertisements in Souvenir of Political Parties

256. SHRIMATI MRINAL GORE:
DR. BAPU KALDATE:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have issued notices to registered companies to report the number of advertisements issued to souvenir or other publicity literature of political parties;

(b) if so, the facts thereof; and

(c) number of advertisements and the amounts given to Congress Party (I) through them prior to Lok Sabha Elections in 1977?

THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(DR. PRATAP CHANDRA CHUNDER): (a) and (b). The Registrars of Companies have written to public limited companies and the companies belonging to large Industrial Houses to furnish details of amounts paid, if any, to political parties during the period 1-1-74 to 31-3-77 for inserting advertisements in souvenirs/bulletins published or to be published by them.

(c) These particulars have not yet been received.

Irregular Reservation and sale of tickets at Delhi, New Delhi and Bombay

257. SHRIMATI MRINAL GORE:
SHRI BRIJ BHUSHAN
TIMAR:
DR. BAPU KALDATE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have taken any steps to stop irregular reservation and sale of railway tickets at Delhi, New Delhi, Bombay Central and V.T.;

(b) if so, the salient features thereof; and

(c) number of persons and travel agents apprehended till May 20, 1977?

THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE):
(a) Yes.

(b) The following important steps have been taken:

(i) The time limit for advance reservation has been made six months to avoid blocking of accommodation by unauthorised agents and other un-social elements;